

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 35

IA 382/2023 IN C.P. (IB)/510(MB)2021

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **COSMOS CO-OP BANK LTD V/s KIRAN KUMAR JAIN**

Section 95(1) Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Nikhil Rasani i/b Adv. V. Deshpande & Co. for the Petitioner is present. Adv. Raghunath Sarangapani for the Resolution Professional present through VC.

IA 382/2023

Ld. Counsel for the Personal Guarantor has filed the Reply. However, the Resolution Professional Report is still in numbering with the Registry. Registry is directed to number the IA pertaining to Resolution Professional's Report. List this matter on Board on **07.05.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)